

PARLIAMENT ACT NO. 11 OF 1982

THE ASSAM APPROPRIATION (VOTE-ON-ACCOUNT)
ACT, 1982An
Act

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam for the services of a part of the financial year 1982-83.

Be it enacted by Parliament in the Thirty-third Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Assam Appropriation (Vote-on-Account) Act, 1982.

Withdrawal of Rs. 479,65,38,000 from and out of the Consolidated Fund of the State of Assam for the financial year 1982-83. 2. From and out of the Consolidated Fund of the State of Assam there may be withdrawn sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of four hundred and seventy-nine crores, sixty-five lakhs and thirty-eight thousand rupees towards defraying the several charges which will come in course of payment during the financial year 1982-83

Appropriation. 3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE

(See sections 2 and 3)

(1) No. of Vote/ Appropriation	(2) Services and purposes	(3) Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1	State Legislature ... Revenue	28,96,000	69,000	29,65,000
	Head of State .. Revenue	...	6,10,000	6,10,000
2	Council of Ministers ... Revenue	11,50,000	..	11,50,000
3	Administration of Justice Revenue	97,43,000	31,79,000	1,29,22,000
4	Election ... Revenue	2,49,91,000	...	2,49,91,000

(1) No. of Vote/ Appropriation.	(2) Services and purpose:	(3) Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
5	Taxes on Income and Expenditure Revenue	4,41,000	...	4,41,000
6	Land Revenue and Land Ceiling Revenue	4,11,85,000	10,000	4,11,95,000
7	Stamps Revenue	5,00,000	...	5,00,000
8	Registration Revenue	15,54,000	...	15,54,000
9	State Excise Revenue	39,70,000	..	39,70,000
10	Sales Tax and Other Taxes Revenue	63,88,000	...	63,88,000
11	Transport Services Revenue	1,78,66,000	...	1,78,66,000
	Capital	49,25,000	...	49,25,000
12	Electrical Inspectorate Revenue	3,72,000	..	3,72,000
13	Small Savings Revenue	1,62,000	...	1,62,000
14	Financial Inspection Revenue	1,37,000	...	1,37,000
	Servicing of Debt Revenue	...	26,48,14,000	26,48,14,000
	Public Service Commission Revenue	...	7,47,000	7,47,000
15	Civil Secretariat and Attached Offices Revenue	1,94,40,000	..	1,94,40,000
16	District Administration Revenue	1,79,81,000	...	1,79,81,000
17	Treasury and Accounts Administration Revenue	59,08,000	...	59,08,000
18	Police Revenue	18,73,84,000	5,000	18,73,89,000
	Capital	50,000	...	50,000
19	Jails Revenue	86,68,000	...	86,68,000
20	Stationery and Printing Revenue	73,07,000	...	73,07,000

(1) No. of Vote/ Appropriation	(2) Services and purposes	(3) Sums not exceeding			
		Voted by Parliament	Charged on the Consol- dated Fund	Total	
		Rs.	Rs.	Rs.	
21	Administrative and Functional Buildings	Revenue	3,27,21,000	25,000	3,27,46,000
		Capital	6,00,48,000	..	6,00,48,000
22	Fire Services	Revenue	51,56,000	..	51,56,000
23	Vigilance and Special Commissions	Revenue	6,58,000	..	6,58,000
24	Civil Defence and Home Guards	Revenue	1,26,26,000	..	1,26,26,000
25	Guest Houses, Government Hostels, etc.	Revenue	16,36,000	..	16,36,000
26	Administrative Training	Revenue	3,69,000	..	3,69,000
27	Vital Statistics, etc.	Revenue	5,10,000	..	5,10,000
28	Pensions and other Retire- ment Benefits	Revenue	1,81,60,000	74,000	1,82,34,000
29	Aid Materials	.. Revenue	1,22,00,000	..	1,22,00,000
30	State Lotteries and Others.	.. Revenue	24,48,000	..	24,48,000
31	Education	.. Revenue	57,23,67,000	..	57,23,67,000
		Capital	1,00,000	..	1,00,000
32	Art and Culture	.. Revenue	52,28,000	..	52,28,000
33	State Archives	.. Revenue	1,10,000	..	1,10,000
34	Medical and Public Health.	Revenue	25,62,89,000	..	25,62,89,000
		Capital	70,25,000	..	70,25,000
35	Sanitation and Sewerage.	.. Revenue	6,50,000	..	6,50,000
		Capital	2,00,000	..	2,00,000
36	Housing Schemes	.. Revenue	1,26,72,000	..	1,26,72,000
		Capital	19,31,000	..	19,31,000

(1) No. of Vote/ Appropriation	(2) Services and purposes	(3) Sums not exceeding			
		Voted by Parliament	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
37	Residential Buildings.	Revenue	1,21,79,000	...	1,21,79,000
		Capital	2,21,43,000	..	2,21,43,000
38	Urban Development	Revenue	55,75,000	...	55,75,000
		Capital	55,45,000	..	55,45,000
39	Information and Publicity.	Revenue	33,75,000	..	33,75,000
40	Labour and Employment.	Revenue	1,39,84,000	...	1,39,84,000
41	Civil Supplies	Revenue	66,61,000	19,000	66,80,000
42	Relief and Rehabilitation	Revenue	48,000	1,000	49,000
43	Welfare of Scheduled Castes/Scheduled Tribes and Others	Revenue	2,50,28,000	...	2,50,28,000
		Capital	5,00,000	...	5,00,000
44	Social Welfare	Revenue	1,55,70,000	..	1,55,70,000
45	Prohibition	Revenue	25,18,000	..	25,18,000
46	Pensions to Freedom Fighters, Rajya Sainik Board, etc.	Revenue	20,36,000	..	20,36,000
		Capital	14,87,000	..	14,87,000
47	Natural Calamities	Revenue	3,46,00,000	..	3,46,00,000
48	Social and Community Services	Revenue	2,50,000	..	2,50,000
49	Planning Board	Revenue	16,35,000	...	16,35,000
50	Co-operation	Revenue	2,74,11,000	...	2,74,11,000
		Capital	2,12,08,000	...	2,12,08,000
51	North Eastern Council Schemes.	Revenue	81,34,000	...	81,34,000
		Capital	1,89,32,000	...	1,89,32,000

(1) No. of Vote/ Appropriation.	(2) Services and purposes	(3) Sums not exceeding		
		Voted by Parliament Rs.	Charged on the Consol- idated Fund Rs.	Total Rs.
52	Statistics ... Revenue	59,18,000	...	59,18,000
53	Weights and Measures. .. Revenue	18,32,000	...	18,32,000
54	Trade Adviser -- Revenue	3,44,000	--	3,44,000
55	Agriculture ... Revenue	19,73,50,000	---	19,73,50,000
56	Irrigation ... Revenue	2,43,96,000	--	2,43,96,000
	Capital	13,04,38,000	---	13,04,38,000
57	Soil and Water Conservation. ... Revenue	1,95,74,000	...	1,95,74,000
	Capital	60,00,000	..	60,00,000
58	Animal Husbandry and Veterinary. Revenue	4,44,91,000	---	4,44,91,000
59	Dairy Development Revenue	72,00,000	...	72,00,000
60	Fisheries ... Revenue	1,06,53,000	..	1,06,53,000
	Capital	1,00,000	--	1,00,000
61	Forests -- Revenue	10,32,76,000	---	10,32,76,000
62	Community Development. Revenue	4,18,42,000	1,000	4,18,43,000
63	Industries Revenue	21,70,000	...	21,70,000
	Capital	2,64,73,000	...	2,64,73,000
64	Sericulture and Weaving. Revenue	2,32,33,000	...	2,32,33,000
	Capital	1,22,000	..	1,22,000
65	Cottage Industries Revenue	1,09,44,000	...	1,09,44,000
	Capital	61,30,000	...	61,30,000
66	Mines, Minerals and Power. Revenue	45,23,000	...	45,23,000
	Capital	29,00,00,000	...	29,00,00,000

(1) No. of Vote/ Appropriation	(2) Services and purposes	(3) Sums not exceeding			
		Voted by Parliament Rs.	Charged on the Con- solidated Fund Rs.	Total Rs.	
67	Flood Control Revenue	4,35,05,000	...	4,35,05,000	
	Capital	6,50,00,000	...	6,50,00,000	
68	Roads and Bridges Revenue	13,71,33,000	...	13,71,33,000	
	Capital	11,95,00,000	...	11,95,00,000	
69	Tourism Revenue	18,38,000	...	18,38,000	
70	Payment of Compensation and assignment to local bodies and Panchayati Raj Institutions ...	Revenue	1,96,35,000	...	1,96,35,000
71	Assam Capital Construction Capital	20,63,000	...	20,63,000	
	Internal Debt Capital	...	127,57,51,000	127,57,51,000	
	Repayment of Central Loan ... Capital	...	27,93,09,000	27,93,09,000	
72	Loans and Advances to Government Servants ... Capital	3,12,50,000	...	3,12,50,000	
	Inter State Settlement ... Capital	...	50,000	50,000	
TOTAL		297,18,74,000	182,46,64,000	479,65,38,000	

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